NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: M/s Green House Promoters P. Ltd &8 others

UNDER SECTION

: 397/398 and 237

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ANIRUDH KRISHNAN ADITH NARAYAN'V

2. P.M. ARVINDA PANDYON

P. JAYAPRAKOJH ADITINA. S

D. OLIVIA JANE MARIE FOR B. DHANARAJ

All ash

ORDER

Shri P H Arvindh Pandian, senior counsel for petitioner present. Ms D Olivia Jane Marie, counsel for R1 to R4 and Shri Anirudh Krishnan, counsel for R5 to R9 are present. At their request, time enlarged for submitting arguments. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)